

(NIRD), Hyderabad, for the year 2003-2004, and the Audit Report thereon. [Placed in Library, See No. LT 1227/04]

Report and Accounts (2003-04) of the Sardar Swaran Singh National Institute of Renewable Energy (SSS-NIRE), Kapurthala, and related papers

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (a) Sixth Annual Report and Accounts of the Sardar Swaran Singh National Institute of Renewable Energy (SSS-NIRE), Kapurthala, for the year 2003-2004, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above institute [Placed in Library, See No. LT 1101/04]

Notificafiton of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): Sir, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-sections (3) and (5) of the Prevention of Terrorism (Repeal) Ordinance, 2004:

- (1) S.O. 1185 (E) dated the 26th October, 2004, regarding constitution of the Review Committee for the purposes of the Prevention of Terrorism (Repeal) Ordinance, 2004.
- (2) S.O. 1232 (E) dated the 4th November, 2004, regarding constitution of two Review Committees for the purposes of the prevention of Terrorism (Repeal) Ordinance, 2004. [Placed in Library, for (1) and (2) above See No. LT. 1104/04]

REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE

SHRIMATI SYEDA ANWARA TAIMUR (Assam): Sir, I present the Ninety-Sixth Report (in English and Hindi) of the Committee on Papers

Laid on the Table regarding Government Notifications/Orders and Annual Reports and Audited Accounts of Government Companies/Organisations laid on the Table of Rajya Sabha during the Two Hundred and First Session and Two Hundred and Second Session.

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI R.K. DHAWAN (Bihar): Sir, I lay on the Table a copy each (in English and Hindi) of the following reports of the Public Accounts Committee (2004-2005):

- (i) Fourth Report on Action Taken by the Government on the recommendations contained in the Thirtieth Report of the Public.
- (ii) Fifth Report on Action Taken by the Government on the recommendations contained in the Thirty-ninth Report of the Public Accounts Committee (Thirteenth Lok Sabha) on Non-adjudication of demands and inordinate delay in the recovery of confirmed demands; and
- (iii) Sixth Report on Action Taken by the Government on the recommendations contained in the Fortieth Report of the Public Accounts Committee (Thirteenth Lok Sabha) on Excesses over Voted Grants and Charged Appropriations (2000-2001).

REPORT OF THE COMMITTEE ON EMPOWERMENT OF WOMEN

श्रीमती हेमा मलिनी (नाम – निर्देशित) महोदय , मैं महिलाओं को आर्थिक अधिकारिता प्रदान करने के लिए स्व – सहायता समूहों का कार्यकरण “ संबंध” में महिला सशक्तिकरण संबंधी समिति (2004-2005) के अठारहवें प्रतिवेदन मे अंतर्विष्ट सिफारिशों पर सरकार द्वारा की गई कार्यवाही के संबंध में उक्त समिति के प्रथम प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ ।